

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

The following Committee is hereby constituted, with immediate effect:-

S.No	Name of Committee	Name of the Judicial Officer/Member	Designated As
1	Committee to complete the task of identification of cases having historical/public importance	Sh. Manoj Kumar Nagpal, Spl. Judge (PC Act) (CBI) (MPs/MLAs Cases)	Chairperson
		Sh. Rajesh Kumar Goel, Spl. Judge (PC Act)(CBI)	Member
		Ms. Neelofer Abida Perveen, Spl. Judge (PC Act)(CBI)	Member
		Ms. Vidhi Gupta Anand, Addl. Chief Metropolitan Magistrate	Member

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

Alhandul

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge-
cum-Spl. Judge(PC-Act) (CBI),
Rouse Avenue Court Complex, New Delhi.

No.Committee/Gaz./RACC/2023/ 6208-6220-D

Dated : 02/08/2023

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi with reference to e-mail dated 26th July, 2023 of the Joint Registrar (Judicial)/Central Project Co-ordinator (CPC).
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. Sh. Pawan Kumar Jain, Chairman, (IT/Digitization Cell), Delhi District Courts, Delhi.
4. The Officers concerned.
5. The Officer In-charge, Digitization Cell, Tis Hazari Courts, Delhi.
6. The Officer In-charge, Computer Branch, Record Room & Digitization, RACC, New Delhi.
7. The Branch In-charge, General Branch, RACC, New Delhi with the direction to pursue the matter with said committee and send the compliance report to Digitization Cell, Tis Hazari Courts, Delhi.
8. The Website Committee (English/hindi), Tis Hazari Courts, Delhi for uploading the same on official website.
9. The P.S/Reader to the undersigned.

Alhandul

Principal District & Sessions Judge-
cum-Spl. Judge(PC-Act) (CBI),
Rouse Avenue Court Complex, New Delhi.